

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/658/(IB)/2017
NAME OF THE PETITIONER(S) : KAMACHI INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : LANDMARK HOUSING PROJECTS CHENNAI
PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. P. NAGA RASAN. for Respond. *[Signature]*
2. Preethi. S. Iyer
for Rajagopal + Raghunatha *[Signature]* Preethi
Advocates

ORDER

Counsels representing both the parties are present. Counsel for respondent filed vakalat and stated that they are intending to settle the matter and prayed for time for making submissions in relation to the settlement. Time is extended at request.
Put up on 05.12.2017.

[Signature]
S Vijayaraghavan
Member (Technical)

[Signature]
K Anantha Padmanabha Swamy
Member (Judicial)